

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1954
ANSWERED ON:08.03.2011
NOTIFICATION OF SLUMS
Gandhi Shri Feroze Varun

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the details of notified slums and the estimated number of slum dwellers, state-wise;
- (b) whether the Government proposes to adopt normative definition based on appropriate indicators and checklists for the purpose of identification of slum areas and enumeration of the population of an area with 20-25 households having slum like characteristics in an enumeration block in the census 2011;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefore?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a): 'Slums' is a State subject. The data of notified slums is maintained by the State Governments. However, the National Sample Survey Organization (NSSO) has published a report namely "Some Characteristics of Urban Slum 2008-2009" based on its 65th round sample survey on conditions of slum in the country. According to the NSS Report details of notified and non-notified slums in 10 States is annexed at Annexure-1. The Ministry of Housing & Urban Poverty Alleviation had set up a Committee to look into various aspects of Slum Statistics/Census and issues regarding conduct of slum Census 2011. The Committee has estimated the slum population in 2001 at 75.26 million and the State-wise details are as per Annexure-2.

(b) & (c): The Committee mentioned in (a) above has suggested a different definition for slum than the definition adopted by the Census of India 2001 and the States. The Committee has recommended a normative definition of slum as:

" a compact settlement of at least 20 households with a collection of poorly built tenements, mostly of temporary nature, crowded together usually with inadequate sanitary and drinking water facilities in unhygienic conditions".

The committee has, based on the pilot studies carried out by the Registrar General of India suggested adoption of the following as slum-like characteristics for the purpose of identification of slum areas and enumeration of population of area with 20-25 Households in an Enumeration Block in 2011 Census:-

- (i) Predominant roof material: any material other than concrete (RBC/ RCC)
- (ii) Availability of drinking water source: not within premises of the census house
- (iii) Availability of latrine: not within premises of the census house
- (iv) Drainage facility: no drainage or open drainage.

Ministry of Housing & Urban Poverty Alleviation has written to all States/UTs to work together with census officials to accurately identify the slums and count the slum population residing therein accurately in the 2011 Census.

(d): Does not arise